

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1188 OF 2018 IN
DFR NO. 2430 OF 2018

Dated: 5th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Damodar Valley Corporation

.... Appellant(s)

Vs.

**Jharkhand State Electricity Regulatory
Commission & Anr.**

.... Respondent(s)

Counsel for the Appellant(s) :

Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Mr. Pulkit Agrwal

Counsel for the Respondent(s) :

Mr. Rajiv Yadav for R-2

ORDER

(IA NO. 1188 OF 2018 – for condonation of delay)

Issue notice to the Respondents on the I.A. No. 1188 of 2018 (Application for condonation of delay) as well as on the main appeal returnable on 03.10.2018. Dasti, in addition, is permitted. Permission to issue Public Notice is granted.

List the matter on **03.10.2018.**

(S. D. Dubey)
Technical Member

mk/tpd

(Justice Manjula Chellur)
Chairperson